GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO.1219 TO BE ANSWERED ON 14TH DECEMBER, 2022

REDUCTION IN ALLOTMENT IN PDS

†1219. SHRI VIJAY KUMAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the steps taken by the Government to reduce the quantity of package in Public Distribution System (PDS) for BPL and APL card holders;
- (b) whether any change has been made in distribution of ration under Public Distribution System after linking of Aadhaar and biometric authentication has been started; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

- (a): The Targeted Public Distribution System (TPDS) is governed as per provisions of the National Food Security Act, 2013 (NFSA). Under the act, eligible families comprise of households covered under Antyodaya Anna Yojana (AAY) and the priority households (PHH) to be identified by the State Governments/ Union Territories (UT) Administrations as per criteria evolved by them, within the coverage limit determined for the State/UT. Under the Act, Antyodaya Anna Yojana (AAY) households, are entitled to receive 35 kg of foodgrains per family per month and priority households are entitled to 5 kg of foodgrains per person per month at uniform subsidized prices of Rs. 3/2/1 per kg for rice/ wheat/ coarse grains respectively.
- (b) & (c): No change has been made in eligibility of beneficiaries under NFSA and it continues to remain same. The digitization of ration cards/beneficiary database alongwith linking Aadhaar helps in correct identification of beneficiaries, removal of bogus cards and better targeting of food subsidies. Aadhaar based biometric authentication is ensuring distribution of entitled foodgrains to the rightful beneficiary.
